

APPELLATE TRIBUNAL FOR ELECTRICITY

Core-4, 7th Floor, SCOPE Complex, Lodhi Road,
New Delhi -110003

Tel: 011-24368478, Fax: 011-24368479, www.aptel.gov.in

Dated: 23.03.2020

NOTIFICATION

Due to prevailing medical exigency (COVID-19) and in continuation of our earlier Notification dated 16.03.2020 and circular date 20th March 2020, the matters listed before the Hon'ble Benches and Registrar Court upto 3rd APRIL, 2020 shall be adjourned by the following manner:

Regular Matters:

S.No.	Date already fixed	Next date of hearing
1.	30.03.2020	26.05.2020
2.	31.03.2020	27.05.2020
3.	01.04.2020	28.05.2020
4.	03.04.2020	29.05.2020

Part-heard Matters:

S.No.	Date already fixed	Next date of hearing
1.	30.03.2020	27.04.2020
2.	31.03.2020	28.04.2020
3.	01.04.2020	29.04.2020
4.	03.04.2020	30.04.2020

The Hon'ble Benches shall take up only urgent matters as are mentioned.

There will be no public dealing in the Tribunal w.e.f. 24.03.2020 to 26.03.2020. Filing counter shall also remain closed for all purposes.

This notification issues with the approval of the competent authority of APTEL.

BY ORDER

Sd/-
REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website.